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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/12/2017 AT 10.30 AM

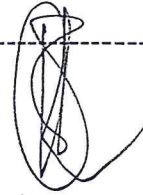

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/107/2016
NAME OF THE PETITIONER(S) : C.J. Mathew
NAME OF THE RESPONDENT(S) : M/s Greendot Hotels & Resorts (India) Pvt. Ltd. & 3
others
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

DR. K. SRIVICHANDRAN PC S KSR	For Respondents	
MOHAN PULICKAL	For Petr.	

ORDER

Counsel for the Petitioner present. Representative for the Respondent present.
Counsel for the Petitioner and the Representative for the Respondent did agree to
reargue the matter afresh before this Bench due to the change of the Roster. Counsel
for the Petitioner has again submitted the final arguments. The representative for the
Respondent will make final submissions on next date of hearing. Put up on **19.12.2017**
at **10.30 A.M.**

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MEMBER (JUDICIAL)